

Perfect Radiators & Oil Coolers Private Limited
Date of Commencement of CIRP - 07.01.2026 (Copy of order received on 12.01.2026)
List of Secured Financial Creditors (Other than Financial Creditors belonging to any class of creditors)

Annexure-3

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Amount Claimed		Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest *Note-1	Amount Covered by Guarantee *Note 4	Whether related party?	% of Voting Share in CoC					
		Date of Receipt	Total Amount Claimed											
1	Canara Bank	16.01.2026	1,81,21,83,528.52	88,60,09,495	Secured Financial Creditor	88,60,09,495	88,60,09,495	-	14.26	-	-	92,61,74,033.61		
2	State Bank of India	21-01-26	5,16,01,33,572.46	2,96,63,75,684	Secured Financial Creditor	2,96,63,75,684	2,96,63,75,684	-	47.74	-	-	2,19,37,57,888.74		
3	Bank of Baroda	21-01-26	76,16,74,020.20	39,90,98,717	Secured Financial Creditor	39,90,98,717	39,90,98,717	-	6.42	-	-	36,25,75,303.34		
4	Jammu & Kashmir Bank Limited	21.01.2026	73,34,62,227.93	42,05,56,305.2	Secured Financial Creditor	42,05,56,305	42,05,56,305	-	6.77	-	-	31,29,05,922.69		
5	Axis Bank	22-01-26	95,56,44,144.52	54,93,65,537	Secured Financial Creditor	54,93,65,537	54,93,65,537	-	8.84	-	-	40,62,78,607.22		
6	IDBI Bank	23-01-2026	1,32,86,83,288.75	69,71,53,146	Secured Financial Creditor	69,71,53,146	69,71,53,146	-	11.22	-	-	63,15,30,142.43		
7	Karnataka Bank Limited	23.01.2026	31,92,03,355.20	18,34,98,558	Secured Financial Creditor	18,34,98,558	18,34,98,558	-	2.95	-	-	13,57,04,796.93		
8	IndusInd Bank Limited	30-01-26	9,65,33,858.00	5,54,93,852	Secured Financial Creditor	5,54,93,852	5,54,93,852	-	0.89	-	-	4,10,40,005.95		
9	Societe Generale Bank	12-02-26	9,85,52,221.00	5,66,54,137	Secured Financial Creditor	5,66,54,137	5,66,54,137	-	0.91	-	-	4,18,98,084.47		
	Total		11,26,60,70,217	6,21,42,05,431		6,21,42,05,431	6,21,42,05,431	-	100.00	-	-	5,05,18,64,785.37		

Notes :-

- 1 All above claims are secured, due to creation of mortgage of land & building of the Corporate Debtor, comprising of industrial land admeasuring 31 Kanal 4 Marla (approx. 3.9 acres) with buildings thereon at Village Nizampur Tauru, Haryana, held on a first pari passu charge basis.
- 2 As per Corporate Guarantee dated 01.05.2017, guarantee amount is limited to principal amount of Rs 238.00 crores alongwith interest
- 3 Claims received against the Corporate Guarantee of the Corporate Debtor furnished for the financial assistance extended to Lloyd Electric and Engineering Ltd.
- 4 Claims are received against the Corporate Guarantee of the Corporate Debtor given for the Principal Borrower. As per the Consortium Agreement dated 01.07.2017 and information available, the following other Guarantees are also available for the same debt of Principal Borrower.
 1 Corporate Guarantee of Himalayan Mineral Waters Private Limited which is under CIRP and resolution plan have been approved by the Adjudicating Authority vide order dated 12.08.2025
 2 Personal Guarantee of Brij Raj Punj (died on 05.12.2017). Thereafter Personal Guarantee of his legal heirs i.e., Mr. Bharat Raj Punj

Bhoopesh Gupta
Resolution Professional
Perfect Radiators and Oil Coolers Private Limited
Reg no: IBBI/IPA-001/IP-P-01468/2018 -2019/12271
AFA Valid upto 31.12.2026